

(d) and (e) In the University hostels 15% seats are reserved for SCs and 7.5% for STs. However, the actual number of SC and ST students taken together, during 1991-92 and 1992-93 was 24% and 25% respectively of the total Indian students who availed of hostel facility in the University hostels.

[Translation]

**Travelling Ticket Examiners**

4121. SHRI MOHAMMAD ALI ASH-  
RAF FATHMI:

SHRI LAL BABU RAI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the government have received complaints regarding bribe taken by Travelling Ticket Examiners (T.T.Es) from passengers in trains;

(b) if so, the number of complaints received during the last six months, zone-wise;

(c) whether the government have taken or propose to take some remedial steps in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): (a) Some complaints have been received in this regard.

(b) Zone-wise details of complaints received during last six months are as under:—

<i>Railway Zone</i>	<i>No. of complaints</i>
Central	10
Eastern	11
Northern	12
North Eastern	29
Northeast Frontier	1
Southern	2
South Central	23
South Eastern	5
Western	3

(c) and (d) Vigilance Organisation as well as Anti-fraud organisation of Commercial Branch conduct surprise checks/raids frequently in trains to prevent cor-

rupt practices of T.T.Es and on detection, deterrent action is taken against the defaulting staff. Special drives are also launched during Summer rush and Pooja holidays to detect such malpractices. As a result of checks conducted during last six months on trains, 204 T.T.Es have been taken up under D&AR action.

(e) Does not arise.

[English]

**Sugar Mills in Tamil Nadu**

4122. SHRI M. KRISHNASWAMY:  
Will the Minister of FOOD be pleased to state:

(a) the number of applications received so far from the Government of Tamil Nadu for SDF loan for sugar industries in the State;

(b) the details of present status of each of the applications;

(c) the assistance provided during 1991-92 and 1992-93 for the purpose to Tamil Nadu; and

(d) the amount proposed to be provided from S.D.F. during 1993-94?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALPNATH RAI): (a) and (b) Since the inception of the scheme, the Tamil Nadu Government has forwarded 47 applications for loan from Sugar Development Fund in respect of sugar mills in Tamil Nadu. Of these, loans have been sanctioned in 35 cases. In eleven cases, the applications could not be processed either on account of lack of requisite information or lack of impact report in respect of earlier loans. In the remaining one case, the loan is likely to be approved shortly.

(c) The position of loans from the Sugar Development Fund sanctioned to sugar mills in Tamil Nadu during 1991-92 and 1992-93 is given below:

	1991-92 (Rs. in lakh)	1992-93 (Rs. in lakh)
1. Development of Sugarcane	687.17	593.74
2. Modernisation/rehabilitation.	—	3,078.42

(d) The amount to be sanctioned during 1993-94 will depend on the number of applications and amounts applied for.

**"Mangrove Forests in Kerala"**

4123. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any survey has been made to determine the existence and/or the extent of destruction of Mangrove forests in Kerala;

(b) if so, the details thereof;

(c) the steps taken by the Government for protection and improvement of Mangrove forests in Kerala; and

(d) the financial assistance provided by the Government to the State for this purpose during each of the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) No specific survey has been made to determine the existence and/or the extent of destruction of mangroves in Kerala.

(c) and (d) The Ministry of Environment and Forests has identified fifteen mangrove areas in the country for special studies and conservation programmes. The mangrove area of Vembanad is one of the identified areas from the State of Kerala. No assistance has been requested by the State Government during the last three years. However, the Ministry has given a grant of Rs. 3.40 lakhs to the State Government of Kerala for propagule collection, nursery development and plantation in Vembanad mangrove area during 1988-89.

[Translation]

**Science Instrumentation Centres**

4124. SHRI VILASRAO NAGNATH-RAO GUNDEWAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the government propose to set-up some more Science Instrumentation Centres in the country;

(b) if so, the details thereof, location-wise; and

(c) the time by which these are likely to be set-up?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The University Grants Commission proposes to set-up some more Science Instrumentation Centres in the country.

(b) and (c) The UGC has recommended setting up of Science Instrumentation Centres at the following Universities:

1. Gulbarga University, Gulbarga.
2. Dayalbagh Educational Institute, Agra.
3. Bharathiar University, Coimbatore.
4. Bharathidasan University, Trichirappalli.
5. Manipur University, Manipur.
6. Himachal Pradesh University, Shimla.

These Centres have been proposed for functioning from 1993-94.

**Advance Railway Reservation**

4125. SHRIMATI KRISHNENDRA KAUR (Deepa):

SHRI RAMAKRISHNA KUMARIA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to reduce the present maximum time limit of two months for railway reservation;

(b) if so, the details and reasons therefor; and

(c) from which date this decision would be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): (a) to (c) Based on an analysis conducted, it was found that the advance reservation period in case of